बौद्धिक संपदा भारत
Intellectual Property INDIA

सत्यमेव जयते
भारतसरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
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PUBLIC NOTICE

Subject: Introduction of Weekly Open House Sessions for Startups by the Office of the Controller General of Patents, Designs and Trade Marks

The Office of the Controller General of Patents, Designs and Trade Marks (O/o CGPDTM) is pleased to announce the introduction of **weekly Open House Sessions every Thursday**, with a special focus on facilitating Startups in matters relating to Intellectual Property Rights (IPR).

The initiative aims to provide a dedicated platform for Startups to interact directly with officers of the respective IP Offices, seek guidance, clarify queries and address issues relating to filing, examination, prosecution and registration of IP applications.

The Open House Sessions will cover the four major technical fields of Patents, namely Biotechnology, Electrical, Chemistry and Mechanical. The proposed schedule of the Open House Sessions is as follows:

Week	**Timing**	**Subject/Area of Open House**
First Thursday	3:30 PM to 4:30 PM IST	Patent-related matters in the field of Biotechnology and Allied fields
Second Thursday	3:30 PM to 4:30 PM IST	Patent-related matters in the field of Electrical, Electronics, Computer Science and Allied Fields"
Third Thursday	3:30 PM to 4:30 PM IST	Patent-related matters in the field of Chemistry and Allied fields
Fourth Thursday	3:30 PM to 4:30 PM IST	Patent-related matters in Mechanical Engineering and Allied fields
		Matters relating to Trade Marks and Designs

In addition, matters relating to Trade Marks and Designs will also be accommodated in the fourth Thursday of every month.

Startups are encouraged to participate in these sessions and make effective use of this platform for seeking resolution of their IPR-related queries.

The above Openhouse sessions will be conducted Virtually via WebEx for which link will be provided on the IPINDIA website.

This initiative is intended to strengthen engagement with the startup ecosystem, promote awareness and facilitate the effective utilisation of the Intellectual Property system in India.

Sd/-
Office of the Controller General of Patents| Designs
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